## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 44(ND)/2013 CA NO.

**CORAM:** 

## PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016

NAME OF THE COMPANY:

M/s. Stripe Aviation Pvt. Ltd. & Ors. Vs. M/s. Summit Aviation Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

<u>5.NU.</u>	NAME	DESIGNATION		REPRESENTATION		SIGNATURE
Ι.	Ms. RIGASHA		(Adr)	1	PNB	Rigeolog.
2.	AVISHKA	R SINC	hHVI,	(Adlv) for	Petitioner	A

## Order

The counsel for M/s Summit Aviation Pvt. Ltd has not been appearing nor any other representative of the company has come forward. One last opportunity is granted to M/s Summit Aviation Pvt. Ltd and other respondents (except Respondent No. 10) to address arguments. If the situation continues to be the same on the next date of hearing, then arguments in their absence shall he held.

List for further consideration on 05.10.2016.

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(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

6.9.2016 (P.K. Sud)